

26. अन्तर्राष्ट्रीय मंचों, जैसे संयुक्त राष्ट्र संघ, गुट-निरपेक्ष विश्व, राष्ट्रमंडल और अन्तर्राष्ट्रीय आर्थिक सहयोग संबंधी सम्मेलनों में मेरी सरकार ने भारत की रचनात्मक सहभागिता को मजबूत किया है।

27. हमारा यह दृढ़ मत है कि वे विराट समस्याएं, जिनका विकासशील और विकसित देश सामना कर रहे हैं, केवल तभी हल की जा सकती है जब विश्व के सभी भागों में शांति और स्थिरता हो। इस उद्देश्य को पूरा करने के लिए यह बहुत जरूरी है कि बड़ी अणु शक्तियां आणविक परीक्षण पर रोक लगाने, सभी आणविक हथियारों को कम करने और उन्हें अन्तिम रूप से समाप्त करने, तथा प्रभुसत्ता, समानता और पक्षपातहीनता के प्रति सम्मान रखने हुए परमाणु ऊर्जा का शांतिपूर्ण कार्यों के उपयोग के लिए शीघ्र ही सहमत हो जाएं। आणविक निरस्त्रीकरण के लिए विश्व के सभी देश व्यग्र हैं। इस साल ही कुछ समय बाद निरस्त्रीकरण सम्मेलन करने का प्रस्ताव है। हमें उम्मीद है कि उसमें प्रमुख आणविक शक्तियां निरस्त्रीकरण के लिए एक सर्वसम्मत और समयबद्ध कार्यक्रम की घोषणा करेंगी। अपनी ओर से हमने आणविक शक्ति को केवल शांतिपूर्ण कार्यों में प्रयोग करने के दृढ़ निश्चय को फिर दोहराया है और यह भी स्पष्ट कर दिया है कि बिना किसी का इन्तजार किए आणविक परीक्षण करने से हम स्वयं दूर रहेंगे। बहरहाल इस महत्वपूर्ण क्षेत्र में हम किसी भी प्रकार के भेदभाव के विरुद्ध हैं।

28. माननीय सदस्यगण, इस सत्र के दौरान आपको आय और व्यय विवरण और आगामी वित्तीय वर्ष के लिए अनुदानों के लिए मांगों पर विचार करना होगा जिससे उन नई दिशाओं का निर्धारण होगा जिनमें देश को आने वाले वर्षों में प्रगति करनी है। आपको उन वैधानिक उपायों को अन्तिम रूप देना होगा जो आपके पास विचाराधीन है।

आपको प्रस्तुत किए जाने वाले कुछ नए वैधानिक उपायों पर भी विचार करना होगा, जिनमें से कुछ के विषय में मैं पहले ही उल्लेख कर चुका हूँ। इनमें से कई उपाय हमारी लोकतान्त्रिक नीति और अर्थव्यवस्था को सुदृढ़ करने के लिए बहुत ही महत्वपूर्ण हैं। इस प्रकार आपने सामने बहुत ही लम्बी कार्यसूची होगी। इसलिए मैं आपका अधिक समय नहीं लूंगा। आपने योगदान के लिए मैं आपका आभार करता हूँ और आपकी पूर्ण सफलता की कामना करता हूँ।

जय हिन्द।

12.31 hrs.

#### OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, as we meet to-day after an interval of two months, it is my unpleasant duty to inform the House of the sad demise of three of our former colleagues, Shri Mahadeo Prasad, Dr. Shri-man Narayan and Shri H. R. Gokhale.

Shri Mahadeo Prasad was a Member of the Second and Third Lok Sabha during the years 1957-67 representing respectively Gorakhpur and Bansgaon constituencies of Uttar Pradesh. Earlier he had been a Member of the U.P. Legislative Assembly during the years 1952-57. Keenly interested in the upliftment of the depressed classes, he always championed their cause both in Parliament and outside. He passed away at Gorakhpur on the 11th December, 1977 at the age of 76.

Dr. Shri-man Narayan was a Member of the First Lok Sabha during the years 1952-57 representing Wardha constituency of the erstwhile Madhya Pradesh State. Starting his career as an educationist he founded the Sek-saria College of Commerce, Wardha and served as its principal. Soon he

[Mr. Speaker]

came in contact with Mahatma Gandhi and became his ardent follower and joined the "Quit India" movement. In 1949, he undertook a world tour to propagate the Gandhian ideology. He was the author of several books on Gandhian economics and planning. Throughout his life he remained closely associated with the programmes of constructive work which Gandhiji had started with a view to achieve the regeneration of rural life.

He served the country in various capacities with distinction. He was associated with a large number of educational and other institutions and served as Dean of the Faculty of Commerce in Nagpur University from 1951 onwards. In 1958 he became a Member of the Planning Commission and served in that capacity till 1964 when he was appointed as Ambassador to Nepal. In 1967 he was appointed as Governor of Gujarat and he held that high position till 1973.

He also organised several All India Educational Conferences and rendered yeoman service as President of the Gandhi Smarak Nidhi, an organization with which he remained associated till his end.

In spite of his distinguished record of service as an educationist, Gandhian thinker, a Parliamentarian, diplomat; administrator, economist and a prolific writer both in Hindi and English, his life was marked by simplicity and complete absence of ostentation. He lent lustre and dignity to whichever office he held in his long and distinguished career.

He passed away at Gwalior on the 3rd January, 1978 at the age of 66. In his death the country has lost an unassuming and dedicated worker and a true patriot who spent his whole life in the service of the nation.

Shri H. R. Gokhale was a member of the Fifth Lok Sabha representing

the 'North-West-Bombay' constituency of Maharashtra. He belonged to a family of jurists and started his career as an advocate. He took active part in the "Quit India" movement and also played a leading role in the trade union activities. In 1962 he was appointed judge of the Bombay High Court and served in that capacity upto 1966. Later he became Minister of Law and Justice in the Central Government during the years 1971-77.

Shri Gokhale passed away at New Delhi on the 15th February, 1978, at the age of 63.

In his death the country has lost an eminent jurist and parliamentarian.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a shortwhile.*

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12.35 hrs.

Re MOTION FOR ADJOURNMENT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have given an adjournment motion on the issue of the Iranian students, their arrest and the intention of the Government to deport them; and certain other restrictions have been imposed on them which is unbecoming of a democratic country like ours. The second one is about the assault, torture and shooting and ultimately burning of a Harijan within the Constituency of Shri Jagjivan Ram in Bihar. I would like to have your considered opinion on the same.

MR. SPEAKER: I have already considered it and the orders will be communicated to you.

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